NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1302/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Ajay Kumar Krushna Pradhan

V/s. Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

17

Vaisherhio Taleli Advocert for Vblex Consellions petitioner Adverg Shyam Kapadia Advocates with Rajlami kale. for Respondent

ORDER

CP No. 1302/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

At request of both the parties, list this matter on 13.11.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)